

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP250/ 16	TP98/17	Hearing	433 (e)	Encarta Pharma Pvt.Ltd.Vs Panacea Hospital Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

RAJESH S.
ADVOCATE

8123976974
(Petitioner)

[Signature]

SRIKANTH PATIL.K.

Advocate
For Respondent

Cell No. 99456 77944

[Signature]

Counsel for petitioner is present. Shri Srikant Patil K. Advocate, filed vakalat for Respondents.
For filing objections, posted to 23.03.2017

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)